

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(IB)- 2483/(MB)/2018

CORAM:

SMT. SUCHITRA KANUPARTHI
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2020

NAME OF THE PARTIES: M/S. Industrial Metals
V/s
Satec Envir Engineering Pvt Ltd

Section 9 of Insolvency & Bankruptcy Code 2016.

ORDER

17. C.P. (IB) 2483/(MB)/2018

Both the sides present.

Counsel for the petitioner seeks for withdrawal of this petition on the ground that the corporate debtor has already settled the amount due. In view of this Petition is dismissed as not pressed and the MAs pending, if any, are closed.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

SUCHITRA KANUPARTHI
Member (Judicial)